

**CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

COURT NO. : 1

22.01.2021

M.A./350/247/2016

O.A./350/200/2015

(EXTN OF TIME)

ITEM NO:23

FOR APPLICANTS(S) Adv. :

G S I  
-V/S-  
PREETAM NASKAR

Mr. A. Mondal

FOR RESPONDENTS(S) Adv.: None

**LIBRARY**

Notes of The Registry	Order of The Tribunal
	<p>Heard ld. counsel for the applicant.</p> <p>This M.A has been filed by the respondents on 23.05.16 seeking extension of time to comply with the directions of the Tribunal.</p> <p>The said period being over, M.A has become infructuous and is disposed of as infructuous.</p> <p style="text-align: center;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: right;">( BIDISHA BANERJEE) MEMBER (J)</p> <p style="text-align: center;">SS</p>